

2

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/22/2017
NAME OF THE PETITIONER(S) : MM SUNDARAM
NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	B. Sarath babu for A.M. Sridharan	Counsel for Respondent 1.	B. Sarath
2.	V. Palaniappan	Legal Counsel Petitioner	V. Palani

ORDER

Shri V Palaniappan, Legal counsel representing the petitioner present and stated that the son of the petitioner who is to be impleaded, met with an accident and prayed time for making submissions. Shri B Sarath Babu, proxy representing R1 present and prayed time for making submissions. Time extended at the request of both the sides. Put up on 11.12.2017 at 10.30 A.M.

Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)